

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.3802
ANSWERED ON 3RD JANUARY, 2019

GREEN HIGHWAYS

3802. DR. KAMBHAMPATI HARIBABU:
SHRI B. SENGUTTUVAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government includes the locally available varieties of plants in the development of green highways under the Green Highways Policy-2015, if so, the details thereof, State-wise and if not, the reasons therefor;

(b) the details of the total length of green highways constructed after the adoption of the policy vis-à-vis total length of highways developed in the last 3 years, State-wise;

(c) the outlay envisaged by it for this project and how it would meet the financial outlay for this project;

(d) whether the Government would require the concessionaires collecting tolls on the National Highways to contribute to this project;

(e) whether the Government would extend the Green Highway Scheme to the newly laid National Highways by the NHAI; and

(f) whether the Government has launched this scheme in any of the many National Highways in Tamil Nadu maintained by the NHAI?

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) Yes, Madam. The green highways projects are being implemented by National Highways Authority of India (NHAI) as per the Green Highways Policy (Plantation, Transplantation, Beautification and Maintenance) 2015. The variety of species are chosen from the locally available species based on climatic condition, soil quality, topography and ecological parameters. The plantation species matrix is included in the said policy and same is already available guidelines of IRC:SP:21:2009.

(b) Post release of the Policy, NHAI has undertaken plantation drives (Densification / Fresh Plantation) in existing BOT/HAM/ EPC projects. State wise status of plantations are given in the Annexure.

(c) The plantations are Integral part of the projects and are being undertaken either through concessionaire/contractor as per the provisions of Contract/Concession Agreement or through other agencies, wherever it is not covered under the contract/concession agreements.

(d) No, Madam.

(e) &(f) Yes, Madam.

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.3802 ANSWERED ON 3RD JANUARY, 2018 ASKED DR. KAMBHAMPATI HARIBABU and SHRI B. SENGUTTUVAN REGARDING 'GREEN HIGHWAYS'

**National Highways Authority of India
Green Highways Division**

Summary of Plantation Data Received from RO - NHAI as on 30.11.2018

S. No	Regional Offices	No of Plants Planted Since 01.07.2018 (as per RO Report)		
		Median	Avenue	Total
1	2	3	4	5
1	Andhra Pradesh	2,26,506	4,37,498	6,64,004
2	Assam	54,220	81,535	1,35,755
3	Bihar	1,23,290	8,341	1,31,631
4	Chhattisgarh	41,480	35,489	76,969
5	Delhi	59,369		
6	Gujarat	25,579	59,633	85,212
7	Himachal Pradesh	19,608	4,848	24,456
8	Haryana & Punjab	5,84,198	8,84,417	14,68,615
9	Jammu & Kashmir	47,560	15,623	63,183
10	Jharkhand	34,400	3,400	37,800
11	Karnataka	14,919	8,364	70,087
12	Kerala	15,085	3,020	18,105
13	Madhya Pradesh	40,129	91,302	1,31,431
14	Maharashtra - Mumbai	41,712	54,274	95,986
15	Maharashtra - Nagpur	4,19,918	2,83,593	7,03,511
16	Odisha	-	1,94,817	1,94,817
17	Rajasthan	1,01,313	41,882	1,43,195
18	TN - Chennai	88,309	26,210	1,14,519
19	TN - Madurai	87,073	23,890	1,10,963
20	Telangana	31,863	67,917	99,780
21	UP - Lucknow	2,25,673	53,523	2,79,196
22	UP - Varanasi	1,40,374	1,11,811	2,52,185
23	Uttarakhand	39,200	12,356	51,556
24	West Bengal	1,16,562	88,033	2,04,595
	Total	25,18,971	25,91,776	52,16,920
